

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

2. C.P. 114(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **15.01.2020**

NAME OF THE PARTIES: Harso Steels Pvt Ltd

v/s.

Borkar Packaging Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present. List this matter on 27.02.2020.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)